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Title: Need to safeguard the interests of fishermen community by constituting a Fishermen's Debt Relief Commission.

DR. K.S. MANOJ (ALLEPPEY): India has a very long coastal line and more than four millions people are depending on fisheries sector for their livelihood. India is earning more than 9000 crores from marine product exports. But the plights of the fishermen, especially the traditional fishermen, who contributes to the economy of our country is so measurable and they are in poverty throughout the year and is in debt trap. Fishermen who work in the traditional fishing sector is the only workforce in the country who are not entitled for wages at the end of the day. They get wages only if there is some catch of fishes from the sea. However fishing is seasonal, so the fishermen get employment less than hundred days in a year. So his life is in debt trap. Their living condition is very poor. Next to the Adivasis, Fishermen are the most backward section of people in the country. In order to bring them out from the debt trap, I urge upon the Government to constitute a National Fishermen Debt Relief Commission to look into the crisis being faced by traditional fishermen and take urgent relief measures to save them from debt trap and suicide.